

either side after completion of one year's service. They are entitled to leave and free passage for themselves and their families, to the U.K. and back, in accordance with the rules in force.

DEMobilISATION OF MYSORE STATE FORCES

*1173. **Shri Madiah Gowda:** Will the Minister of Defence be pleased to state how many persons and of what ranks have been demobilised in Mysore, due to the integration of State Forces?

The Minister of Defence (Shri Gopalaswami): (1) 51 Officers;

(2) 76 Junior Commissioned Officers;

(3) 1,827 Other Ranks; and

(4) 500 Non-Combatants (Enrolled) and Civilians.

MONAZITE SUPPLY

*1174. **Shri Matthen:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the price at which the Government of India has persuaded the Travancore-Cochin Government to supply monazite to the Rare Earths Company at Alwaye and the quantity and duration of the contract and how does this price compare with the world price since the contract; and

(b) in view of the great disparity in world price, which has been almost ten times the contracted price, do Government propose to re-open the price question and fix an equitable and fair price for Travancore-Cochin Government?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The Indian Rare Earths Company is jointly owned by the Union and Travancore-Cochin State Governments. Supply of monazite to its factory at Alwaye is in the nature of a transfer of material and there is no relevant reason for comparison with world prices.

(b) It is not true to say that world prices are almost ten times the contracted price at which the Alwaye factory obtains monazite sand.

GRANTS FOR EDUCATION

*1175. **Shri N. B. Chowdhury:** Will the Minister of Education be pleased to state on what basis grants for education are made to different States?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The basis of grants to States for education vary

according to the nature of the grant. A statement is laid on the Table of the House. [See Appendix VI, annexure No. 4.]

MILITARY DAIRY FARMS

*1176. **Shri Kajrolkar:** Will the Minister of Defence be pleased to state:

(a) the number of military dairy farms in India and the Centres where they are located;

(b) what is the total production of such dairy farms;

(c) whether this production is sufficient to meet the requirements of the armed forces;

(d) if the answer to part (c) above is in the affirmative, whether there is any excess production diverted to civilian consumption;

(e) if the answer to part (c) above is in the negative, whether the deficit is made up by purchase of milk and dairy products from the open market; and

(f) whether Government have made any comparison of production costs with the civilian dairy farms in the areas where the military dairy farms are situated, with a view to see whether the latter are being run economically?

The Minister of Defence (Shri Gopalaswami): (a) There are 26 Military Dairy Farms located at the following Centres:

Ahmednagar, Belgaum, Bangalore, Deolali, Jubbulpore, Kalyan, Kirkee, Pimpri, Secunderabad, Wellington, Agra, Allahabad, Bareilly, Dehra Dun, Jhansi, Kanpur, Lucknow, Meerut, Namkom, Panagarh, Ambala, Delhi Cantt., Ferozepore, Jullundur, Mhow and Pathankot.

(b) The daily production of the dairy farms is about 31,000 lbs. of cows' milk and about 65,000 lbs. of buffaloes' milk.

(c) No. It is short to the extent of about 5,000 lbs. of milk daily.

(d) Does not arise.

(e) Yes, Sir.

(f) The rates have been found to compare favourably with the rates at which civilian dairies sell products of similar quality.

SOLDIERS' BOARDS ETC.

*1177. **Shri R. N. Singh:** Will the Minister of Defence be pleased to state:

(a) the constitution and function of the Soldiers, Sailors and Airmen's Board; and

(b) the annual expenditure of the Board referred to in part (a) above?